

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

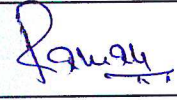
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**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 09/9/HDB/2020
NAME OF THE COMPANY	NCC Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	NCC Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Adv	996310 1017	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**


Counsel for Operational Creditor is present. Matter is listed today for the first time to order notice to Corporate Debtor.

Issue notice to Corporate Debtor. Registry to prepare, Counsel to collect and serve on the Corporate Debtor and file proof of service.

List the matter on 24.01.2020.

  
Member (T)

Binnu

  
Member (J)